

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:83
ANSWERED ON:01.08.2011
PERSPECTIVE PLAN ON DEFENCE ACQUISITION
Tewari Shri Manish

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has a Perspective Plan for acquisition of weaponry that stretches over the next decade and if so, the details thereof;
- (b) the broad quantum of weaponry and other equipment across the three Services that the Government would be purchasing from abroad over the next ten years in financial terms;
- (c) the broad indigenous component of these purchases and acquisitions;
- (d) whether the Government has any concrete plans that can lessen the quantum of import dependence and create a viable Military Industrial Complex in India and if so, the details thereof; and
- (e) whether the Government, in pursuit of the above objectives, intends revisiting the architecture of Foreign Direct Investment in defence industry and if so, the details thereof?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) Yes, Madam. Defence Capital acquisition is guided by Long Term Integrated Perspective Plan (LTIPP). At present, LTIPP for the period 2002-17 is in vogue. LTIPP for the period 2012-27 is under preparation.
- (b) & (c): Government constantly reviews the security scenario and accordingly decides to induct appropriate defence equipment/platforms. This is a continuous process undertaken through procurement from various indigenous as well as foreign sources in accordance with the provisions laid down in Defence Procurement Procedure to keep the armed forces in a state of readiness to meet any eventuality.
- (d) With a view to have greater self-reliance in Defence production, Government has announced Defence Production Policy in January, 2011. Besides, the Government has included a new categorization 'Buy & Make (Indian)' in the Defence Procurement Procedure in November, 2009 to encourage indigenous production in the country.
- (e) This matter is under consideration by a Group of Ministers.